

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2023, 02:30 P.M.

IA(Comp. Act/2/11/GB/2023
In
CP/16/GB/2021

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

Name of the Company	Ciril Nongtudu Vs. Druk Fules Ltd.
Under Section	U/r 32 of NCLT Rules, 2016.

For Petitioner (s) : Mr. K.B.Bagadia, CS.

For Respondent (s) : Mr. Biman Debnath, PCS.

ORDER

Mr. Aditya Jain and Mr. Arjun Kundra for R-5. Mr. Aditya Jain Adv. List this matter for final hearing both in the I.A as well as in the main company petition on 20.10.2023.

Both parties are directed to get ready for addressing their arguments without asking for any adjournment.

Sd/-

**Shri K.K.Singh
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**